Annexure : 1

Matrix Gas & Renewables Limited - Secured financial creditors belonging to any class of creditors as on 15.05.2026
Date of commencement of CIRP: 11.02.2026
Date of receipt of order: 17.02.2026

Sl.No.	Name of the authorised Representative, if any	Name of Employee	Details of Claim received		Details of Claims Admitted				Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC,if applicable					
	Total												